						Name of Corporate	Debtor: Nurit I	Properties Private Lin	nited								
						Date of Com	nmencement of	CIRP: 12-06-2025									
							Creditors as on										
						Lis	st of Financial (Creditors									
S. No.	Name of Creditor	Contact Number	Email Address	Details of claim received		Details of Claim Admitted						Amount of Contigent		Amount of Claim not admitted	Amount of claim under verification/ difference	Voting Percentag e	Remarks (If any)
				Date of Receipt of Claim	Amount Claimed	Amount of Claim Provisionally Admitted	Nature of Claim	Amount Covered by security Interest	Amount Covered by guarantee	Whether Related Party?	% of voting share in COC				difference		
1	SREI Equipment Finance Limited		Pramods@srei.com	27-06-2025	18,75,30,27,020.00	9,63,56,39,158.02	Secured Creditor	9,63,56,39,158	NA	NA	100%	NA	NA	NA	9,11,73,87,861.98	100%	Security Held: Mortgaged declaration creating mortgaged on the property being land measuring about 7/8 part of 1.088 Acres, Plot No. 1 (residential), Kasturba Gandhi Marg, New Delhi- 110001, together with all structures thereon in favour of SIFL.
			18,75,30,27,020.00	9,63,56,39,158.02		9,63,56,39,158			100%								

100%